

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'SMC-2' BENCH,
NEW DELHI

[THROUGH VIDEO CONFERENCING]

BEFORE SH. N.K. BILLAIYA, ACCOUNTANT MEMBER

ITA No.5887/DEL/2019
[Assessment Year: 2015-16]

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| Asha Kaushik, B-1/301 Varun Apartment, Sector 9, Rohini, Delhi-11005 | Income Tax Officer, Ward-39(4), New Delhi |
| PAN- AANPK9850B | |
| Appellant | Respondent |

| | |
|-------------|------------------------|
| Assessee by | Sh. Alok Periwal, C.A. |
| Revenue by | Sh. R.K. Gupta, Sr. DR |

| | |
|------------------------------|-------------------|
| Date of Hearing | 28.04.2021 |
| Date of Pronouncement | 28.04.2021 |

ORDER

N.K. BILLAIYA, ACCOUNTANT MEMBER,

This appeal by the assessee is preferred against the order of the CIT(A)-13, New Delhi dated 25.01.2019 pertaining to assessment year 2015-16.

2 Vide application dated 02.02.2021, the assessee sought permission to withdraw the appeal as the dispute has been settled under Vivad Se Vishwas Scheme, 2020.

3. Noting the contents of the application, the appeal is dismissed as withdrawn.

The order is pronounced in the open court on 28/04/2021.

Sd/-
[N.K. BILLAIYA]
ACCOUNTANT MEMBER

Delhi; Dated: 28/04/2021.

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Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar,
ITAT, New Delhi